

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

05.03.2021

M.A./350/371/2020

O.A./350/1588/2015

M.A./350/613/2020

(EXTN. OF TIME) (EXECUTION OF THE
ORDER)

ITEM NO:32

FOR APPLICANTS(S) Adv. :

S E RAILWAY

-V/S-

J. SAMMUKH RAO

FOR APPLICANTS(S) Adv. :

Mr. R. D. Roy (respondents in O.A)

Mr. R. K. Shah

FOR RESPONDENTS(S) Adv.:

Mr. A. Chakraborty (Applicant in O.A)

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>2. Mr. R. D. Roy, ld. counsel for the applicant in M.A 371/2020 submits that the orders of the Tribunal have been complied with.</p> <p>3. Since the directions have been complied with, M.A 371/2020 for extension of time, has become infructuous and is disposed of as infructuous.</p> <p>4. M.A 613/2020 filed by the applicant in O.A for execution of order has also become infructuous. The same is disposed of as infructuous. The applicant is at liberty to agitate afresh, if further aggrieved.</p> <p>5. Instructions/memo dated 28.02.2021 is taken on record.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">(BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>